

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2113/2011

(Arising out of impugned final judgment and order dated 27-09-2010 in CMWP No. 7335/1987 passed by the High Court Of Judicature At Allahabad)

SMT JAI SHREE DEVI (DEAD) THROUGH LRS. & ORS.                      Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.                      Respondent(s)

(IA No. 119207/2019 - EXEMPTION FROM FILING O.T.  
IA No. 119205/2019 - INTERVENTION/IMPLEADMENT)

Date : 16-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)      Mr. Matrugupta Mishra, Adv.  
                                 Ms. Ishita Thakur, Adv.

Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.

Ms. Anju Bhattacharya, Adv.  
Mr. Abhimanyu, Adv.  
Ms. Suriti, Adv.  
Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter tomorrow, i.e on 17<sup>th</sup> of November, 2021.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER